

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. NO.231 OF 2004  
IN  
O.A. NO.2157 OF 2003

1

New Delhi, this the 13<sup>th</sup> day of October, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

R.C. Garg  
S/o Late Bhola Ram Garg,  
R/o - II, A-188, Nehru Nagar,  
Ghaziabad-201001.(U.P.).

...Applicant  
(By Advocate: Shri Yogesh Sharma for Shri A.K. Trivedi)

versus

Major General Vijay Aga  
Chief Engineer  
Headquarters Western Command,  
Chandimandir, Chandigarh.

....Respondents  
(By Advocate : Mrs.P.K. Gupta)

**ORDER (ORAL)**

**SHRI SHANKER RAJU, MEMBER (J)**

As the orders are complied with. CP is dismissed. Notice is discharged.

*S. Raju*  
(SHANKER RAJU)

MEMBER (J)

*V.K. Majotra*  
(V.K. MAJOTRA)  
VICE CHAIRMAN (A)

13/10/04

/ravi/